

- (b) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T.4149/17/21]

- (ii) (a) Annual Report and Accounts of the Central Institute of Petrochemicals Engineering and Technology (CIPET), Chennai, for the year 2019-20, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T.3873/17/21]

- (iii) (a) Twenty-eighth Annual Report and Accounts of the Institute of Pesticide Formulation Technology (IPFT), Gurugram, for the year 2018-19, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T.3870/17/21]

Reports and Accounts (2019-20) of AIIMS, Patna and IPC, Ghaziabad and related Papers

SHRI V. MURALEEDHARAN: Sir, on behalf of Shri Ashwini Kumar Choubey, I lay on the Table—

(i) (1) A copy each (in English and Hindi) of the following papers, under sub-section (4) of the Section 18 and Section 19 of the All India Institute of Medical Sciences Act, 1956 :—

- (a) Annual Report and Accounts of the All India Institute of Medical Sciences (AIIMS), Patna, Bihar, for the year 2019-20, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.

(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) (a) above.

[Placed in Library. See No. L.T.4068/17/21]

(ii) A copy each (in English and Hindi) of the following papers:—

- (a) Annual Report and Accounts of the Indian Pharmacopoeia Commission (IPC), Ghaziabad, Uttar Pradesh, for the year 2019-20, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Commission.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T.4075/17/21]

I. Reports and Accounts (2019-20) of various Organisations and related Papers

II. MOU (2020-21) between Government of India and NBCFDC

SHRI V. MURALEEDHARAN: Sir, on behalf of Shri Krishan Pal, I lay on the Table —

I. (1) A copy each (in English and Hindi) of the following papers under sub-section (1) (b) of Section 394 of the Companies Act, 2013:—

- (a) Twenty-eighth Annual Report and Accounts of the National Backward Classes Finance and Development Corporation (NBCFDC), New Delhi, for the year 2019-20, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Corporation.

[Placed in Library. See No. L.T.4299/17/21]

(2) A copy each (in English and Hindi) of the following papers:—

- (i) (a) Annual Report and Accounts of the Sanjose Welfare Centre, Ettumanoor, Kerala, for the year 2019-20, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Centre.

[Placed in Library. See No. L.T.4157/17/21]

- (ii) (a) Annual Report and Accounts of the Durgabai Deshmukh Mahila Sabha (Andhra Mahila Sabha), Hyderabad, Telangana for the year 2019-20, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Sabha.

[Placed in Library. See No. L.T.4161/17/21]